

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1086/96

New Delhi this the 9th day of September 1996

Hon'ble Shri S.R.Adige, Member (A)

Hon'ble Dr. A.Vedavalli, Member (J)

Shri Darshan Singh
S/o Shri Pan Singh
Daily-wage employee holding temporary status
with Central Translation Bureau
(Applicant present in person)

.....Applicant

Versus

1. Union of India
through its Secretary
Department of Official Language
Ministry of Home Affairs
North Block
New Delhi.

2. The Director
Central Translation Bureau
Department of Official Language
Parvaran Bhavan,
CGO Complex,
Lodhi Road,
New Delhi.

.....Respondents

(By Advocate: Shri J.Banerjee)

ORDER (Oral)

Hon'ble Shri S.R.Adige, Member (A)

We have heard the applicant who is present in person and Shri J.Banerjee, counsel for the respondents.

2. Applicant who is present in person seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as withdrawn.

AK
(DR A.VEDAVALLI)
Member (J)

Adi
(S.R.ADIKE)
Member (A)

cc.